

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2663
TO BE ANSWERED ON 01.08.2017

e-Waste

2663. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that recently e-waste has been imported into the country for dumping; and
- (b) if so, the measures taken by the Government to curb such dumping including on the high seas of Indian Territory?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) & (b) The import of waste including e-waste is regulated under Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016. As per these rules, no import of waste for dumping in the country is permitted.